

NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/159/2016 PETITION NUMBER

: R. Srinivasan & Another NAME OF THE PETITIONER(S)

: M/s Thangam Metal Cans Pvt Ltd & 11 Others NAME OF THE RESPONDENT(S)

UNDER SECTION : 397/398

SIGNATURE S.No. NAME (IN CAPITAL) DESIGNATION

REPRESENTATION BY WHOM

Vijaya Prashantu. S R. Samkara rasayanan (Senior Counsel)

coursel for

Respondents 1,2,5,6

for futitioner. Compte lesp. 9,10,11,12

Shri S Manikandan, representing senior counsel for petitioner present. Shri S Vijava Prashanth, representing counsel for R1, R2, R5 & R6 and Shri L Murali Krishnan, counsel for R9 to R12 are present. Representing counsel for petitioner sought time for submitting arguments as the senior counsel could not attend the Tribunal today due to personal inconvenience. Time extended at request. Put up

on <u>09.06.2017 at 10.30 A.M.</u>

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)